

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2512
ANSWERED ON 03/08/2021

CENTRALLY SPONSORED SCHEMES FOR POVERTY ALLEVIATION

2512. SHRI SANJAY JADHAV:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI:
SHRI JANARDAN MISHRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has provided financial assistance to the States for poverty alleviation during the last three years, if so, the details thereof, State-wise;
- (b) the details of the families living below the poverty line, State-wise;
- (c) the names and details of the centrally sponsored schemes being implemented by the Government for poverty alleviation in the country; and
- (d) whether all the aforesaid programmes have achieved the targets set there under?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) : Multi-pronged strategies are being taken by the Ministry of Rural Development to address rural poverty and improve the economic well-being of the people in rural areas with the main focus on increasing livelihood opportunities, empowering rural women, providing social safety net, skilling of rural youth, infrastructure development etc. through its programmes viz. Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Shyama Prasad Mukherjee National RuRBAN Mission (SPMRM) and National Social Assistance Programme (NSAP). The Budget allocation and expenditure for implementation of major Rural Development Programmes in various States/UTs during the last three years is at Annexure-I

(b) : The estimation of poverty using poverty line had been done by the erstwhile Planning Commission (now NITI Ayog). The Ministry of Rural Development had been conducting Below Poverty Line (BPL) Census to identify the poor households in the rural areas, the last such census was conducted in 2002. Thereafter, recognizing the multi-dimensional nature of poverty, Socio Economic and Caste Census 2011 (SECC 2011) was conducted in association with the States/UTs. SECC-2011 provides data of households on various aspects of their socio-economic status viz., housing, land-holding/landlessness, educational status, status of women, the differently abled, occupation, possession of assets, scheduled caste/ scheduled tribe (SC/ST) households, income, etc. The beneficiaries under several schemes of Government of India as well as many state governments are selected based on the (i) “automatically excluded

households”, (ii) “automatically included households” and (iii) “deprived households” data of SECC-2011. The State/Union Territory– wise numbers of rural households in these three categories are given at Annexure-II.

(c) & (d): The details of Centrally Sponsored Schemes of the Ministry of Rural Development for poverty alleviation along with the targets and achievements under these schemes are given below:

- i. **Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS)** is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. As a demand driven wage employment programme, there is no target set for any work to be taken up. However, during the last three years, the persondays employment generated are 267.96 crores in FY 2018-19, 265.35 crores in FY 2019-20 and 389.22 in FY 2020-21.
- ii. **Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM)** is a centrally sponsored anti-poverty programme launched in June 2011 with the objectives of organizing the rural poor women into Self Help Groups (SHGs), and continuously nurturing and supporting them to take economic activities till they attain appreciable increase in incomes over a period of time to improve their quality of life and come out of abject poverty. The programme aims to ensure that at least one woman member from each rural poor household (about 9-10 crore) is brought into women SHGs and their federations within a definite time frame. Being implemented in a phased manner, the Mission is now working in 6761 blocks across 705 districts across all States and Union Territories (except the Uts of Delhi and Chandigarh). The physical target and achievements under DAY-NRLM during the last three years is as under:

FY 2018-19						FY 2019-20						FY 2020-21					
Social 2obilization of SHGs		Total Number of SHGs provided Revolving Fund(RF)		Total Number of SHGs provided Community Investment Fund (CIF)		Social 2obilization of SHGs		Total Number of SHGs provided Revolving Fund(RF)		Total Number of SHGs provided Community Investment Fund (CIF)		Social 2obilization of SHGs		Total Number of SHGs provided Revolving Fund(RF)		Total Number of SHGs provided Community Investment Fund (CIF)	
Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress
913373	985587	672106	388963	342335	213502	810170	976317	749586	462534	456979	228743	767627	602329	755451	554224	623564	322154

- iii. **Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and Rural Self Employment Training Institutes (RSETIs)** are two skill development programmes for rural poor youth under DAY-NRLM. Both these schemes are aimed at increasing employability of rural poor youth either for wage or self-employment. The physical achievement (number of candidates trained and placed in jobs/settled) during the last three years under these schemes are given below:-

Year	DDU-GKY		RSETIs	
	Total no. of candidates trained	Total no. of candidates placed	Total no. of candidates trained	Total no. of candidates settled
2018-19	2,41,080	1,38,248	403,672	296,307
2019-20	2,38,336	1,50,199	384,025	281,645
2020-21	33,716	49,528	255,141	185,234

- iv. **National Social Assistance Programme (NSAP)** is a social welfare programme for the aged, widows, disabled and in the cases of death of the primary breadwinner belonging to Below Poverty Line (BPL) Households. It is 100% centrally funded Central Sponsored Schemes (CSS) implemented in the entire country including rural and remote areas. Out of total targeted 3.09 crore beneficiaries of NSAP, the Year-wise coverage for the last 3 years is as under:

Year	FY 2018-19	FY 2019-20	FY 2020-21
Nos of beneficiaries covered	28950032	29307301	29642865

- v. **Pradhan Mantri Awaas Yojana-Grameen (PMAY-G)** is a flagship scheme of the Ministry that aims to provide assistance for construction of pucca house to all rural houseless households and households living in kutchha and dilapidated houses. To achieve the objective of "Housing For All", a total target of 2.95 crore households is set under PMAY-G. The details of targets set under PMAY-G and the achievements thereof during the last three years is given below:

S.No.	Financial Year	Target (units in Nos.)	Achievement (units in Nos.)
1	2018-19	2513662	4733380
2	2019-20	5870847	2191814
3	2020-21	4425494	3527177

Source: Awaassoft as on 29.07.2021, which includes IAY houses also.

- vi. **Pradhan Mantri Gram Sadak Yojana (PMGSY)** was launched in the year 2000 as a measure towards alleviation of poverty in rural areas by providing all-weather road connectivity to eligible unconnected habitations in rural areas. Target was to connect 1,78,184 eligible unconnected habitations, against which 99% habitation connectivity has been achieved till 26.07.2021. In the year 2013, PMGSY-II was launched for upgradation of selected Through Routes and Major Rural Links (MRLs) with a target to upgrade 50,000 Km in various states and Union Territories. So far, 49,904 km has been sanctioned and 44,406 km has been completed till 26.07.2021. Subsequently, in 2016, Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) for construction/upgradation of strategically important roads was launched as a separate vertical under PMGSY. So far, 9,268 km has been sanctioned and 4,172 km has been completed till 26.07.2021. Union Government had approved the PMGSY III programme in 2019, which mainly focuses on the consolidation of existing Through routes and Major Rural Links that connect habitations

to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals. The GoI has targeted to cover 1,25,000 kms with an expenditure of about Rs. 80,250 Crore for the country under PMGSY-III. So far, 62,968 km has been sanctioned and 13,937 km has been completed till 26.07.2021. The details of targets set under PMGSY and the achievements thereof during the last three years is given below:

	2018-19		2019-20		2020-21	
	Targets	Achievement	Targets	Achievement	Targets	Achievement
Road length (in km)	57,700.00	49,007.29	50,097.00	27,304.59	46,164.00	36,676.64
Habitations connected	15,000	10,429	9,721	4,149	3,273	2,588

- vii. **Shyama Prasad Mukherji Rurban Mission (SPMRM)** aims at development of 300 Rurban rural clusters in the country with an attempt to make the selected rural areas socially, economically and physically sustainable regions and strives to strengthen by providing economic, social, basic and digital amenities, thus leading to sustainable and balanced regional development in the country. Out of the total 300 Rurban clusters, 298 clusters have been identified under the Mission, 291 Integrated Cluster Action Plans (ICAPs) have been approved by Ministry and 281 DPRs have been approved by respective State/UT level Empowered committees.

Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2512 due for reply on 03.08.2021

State/UT-wise funds released during the last three years under MGNREGS is given as under:-

(Rs. in Crore)

S No.	States/UTs	FY 2018-19	FY 2019-20	FY 2020-21
1	Andaman and Nicobar Islands	7.62	5.84	4.86
2	Andhra Pradesh	6684.54	7311.48	10365.48
3	Arunachal Pradesh	163.25	107.57	348.95
4	Assam	1050.37	1476.24	2636.07
5	Bihar	2891.94	3283.88	6647.26
6	Chhattisgarh	3082.94	2792.41	4144.19
7	Goa	0.49	2.17	0.91
8	Gujarat	1060.80	775.84	1513.90
9	Haryana	356.25	345.27	776.67
10	Himachal Pradesh	778.74	615.37	964.98
11	Jammu and Kashmir	620.36	825.62	1166.63
12	Jharkhand	1538.06	1311.15	3490.25
13	Karnataka	3040.25	5546.20	5605.01
14	Kerala	2354.74	3541.12	4300.32
15	Ladakh	0.00	0.00	22.49
16	Lakshadweep	0.16	0.24	0.00
17	Madhya Pradesh	4681.41	4825.63	9225.40
18	Maharashtra	2014.64	1723.25	1639.78
19	Manipur	269.60	610.75	737.57
20	Meghalaya	786.14	1026.64	1286.63
21	Mizoram	392.37	526.74	576.81
22	Nagaland	138.86	298.54	483.82
23	Odisha	2218.21	2488.22	5409.50
24	Puducherry	14.75	17.04	27.13
25	Punjab	598.55	776.89	1287.86
26	Rajasthan	5492.31	6891.74	9129.03
27	Sikkim	97.43	83.66	101.46
28	Tamil Nadu	4951.66	5447.80	8941.26
29	Telangana	2958.17	2246.78	4163.57
30	The Dadra and Nagar Haveli and Daman and Diu	4.84	0.00	0.00
31	Tripura	442.54	740.05	1199.93
32	Uttar Pradesh	5464.65	6240.17	12257.35
33	Uttarakhand	610.05	470.61	908.89
34	West Bengal	7358.38	8458.21	10993.56
	Total	62125.07	70813.12	110357.51

Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2512 due for reply on 03.08.2021

State/UT-wise funds released during the last three years under PMGSY is given as under:-

(Rs. in Crore)

S.No.	State/UT	2018-19	2019-20	2020-21
		Release (central share)	Release (central share)	Release (central share)
1	Andaman and Nicobar Islands	-	-	-
2	Andhra Pradesh	243.88	476.27	53.2018
3	Arunachal Pradesh	1350	1123	952.31
4	Assam	2542.76	2401.88	2516.62
5	Bihar	140	286.7	49.125
6	Chattisgarh	664.39	1614.6	924.475
7	Goa	0	0	0
8	Gujarat	0	0	79.075
9	Haryana	13.2	16.03	0
10	Himachal Pradesh	703.37	1284.89	745.24
11	Jammu & Kashmir	590.77	695.5	1727.2961
12	Jharkhand	757.32	214.41	293.5
13	Karnataka	47.19	534.24	49.2921
14	Kerala	105.88	48.64	89.965
15	Madhya Pradesh	1057.49	1308.97	1099.5388
16	Maharashtra	6.75	150	0
17	Manipur	293.63	263.85	420.66485
18	Meghalaya	196.42	357	355.29
19	Mizoram	51.32	576.06	1.5904
20	Nagaland	149.63	88.89	72.89375
21	Odisha	2535.18	798.11	774.28905
22	Puducherry	0	0	0
23	Punjab	0	0	0
24	Rajasthan	150.05	184.74	237.1541
25	Sikkim	199.4	4.39	195.5
26	Tamil Nadu	619.14	308.4569	265.384
27	Telangana	112.77	267.38	0
28	Tripura	73.31	10.64	69.57
29	Uttar Pradesh	370.17	78.07	123.895
30	Uttarakhand	988.23	554.9	1536.27
31	West Bengal	1426.98	348.25	969.31
32	UT of Ladakh	-	-	50
Total		15389.2	13,995.86	13,651.45

Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2512 due for reply on 03.08.2021

State/UT-wise funds released during the last three years under NRLM is given as under:-

(Rs. in Crore)

Sl.No	State/UT	2018-19		2019-20		2020-21	
		Total Central Allocation	Central Releases	Total Central Allocation	Central Releases	Total Central Allocation	Central Releases
1	Andhra Pradesh	86.39	119.22	119.24	166.53	134.48	201.72
2	Bihar	352.31	352.31	486.28	486.28	548.42	808.63
3	Chattisgarh	78.25	103.17	108.01	107.64	121.81	121.81
4	Goa	3.00	1.50	4.00	2.00	4.00	4.00
4	Gujarat	55.75	27.87	76.95	76.95	86.78	127.95
5	Haryana	32.80	31.82	45.27	39.98	51.05	51.05
6	Himachal Pradesh	13.81	6.91	19.06	14.55	21.50	16.13
7	Jammu & Kashmir	17.09	58.55	23.59	22.99	26.61	115.27
8	Jharkhand	132.84	125.12	183.36	248.29	206.79	258.09
9	Karnataka	111.83	102.97	154.36	95.72	174.09	256.65
10	Kerala	50.18	69.25	69.26	34.63	78.11	78.11
11	Madhya Pradesh	167.63	83.82	232.38	232.38	260.94	195.71
12	Maharashtra	221.07	299.77	305.13	305.13	344.12	172.06
13	Odisha	169.39	202.44	233.81	306.87	263.68	389.07
14	Punjab	15.94	13.81	22.00	11.00	24.81	18.61
15	Rajasthan	84.92	84.42	117.21	85.87	132.19	132.19
16	Tamil Nadu	130.95	174.45	180.75	232.60	203.84	289.25
17	Telengana	61.71	30.85	85.17	65.25	96.06	96.06
18	Uttar Pradesh	507.20	391.52	700.08	511.15	789.54	788.57
19	Uttarakhand	26.70	38.54	36.86	46.43	41.57	46.19
20	West Bengal	188.24	209.78	259.83	319.12	293.03	293.03
21	A&N Islands	1.00	1.50	2.00	2.00	3.00	3.00
22	Daman & Diu	1.00	0.00	2.00	1.00	4.00	2.00
23	D & N Haveli	1.00	0.50	2.00	0.00	2.00	0.00
24	Lakshadweep	1.00	0.50	2.00	0.00	2.00	0.00
25	Ladakh						2.00
25	Pondicherry	4.00	3.07	6.00	5.58	7.00	7.00
	TOTAL	2516.00	2533.65	3476.60	3419.93	3921.41	4474.13
	NORTH EASTERN STATES						
26	Arunachal Pradesh	31.77	25.75	55.97	51.81	76.02	52.18
27	Assam	176.94	196.18	207.82	240.16	216.88	260.05
28	Manipur	30.92	15.46	54.47	27.24	56.09	28.05
29	Meghalaya	49.44	49.44	87.10	62.95	117.29	117.29
30	Mizoram	54.42	42.04	95.88	73.43	100.05	50.02
31	Nagaland	72.96	54.75	128.53	97.36	135.44	67.72
32	Sikkim	21.34	10.67	29.48	10.92	39.23	9.81
33	Tripura	89.58	85.76	157.05	104.35	164.05	164.05
	TOTAL	527.37	480.05	816.31	668.23	905.05	749.17
	GRAND TOTAL	3043.37	3013.70	4292.91	4088.16	4826.46	5223.30

Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2512 due for reply on 03.08.2021

State/UT-wise funds released during the last three years under DDU-GKY is given as under:-

(Rs. in Crores)

S.N.	States	2018-19	2019-20	2020-21
1	A&N Islands	-	-	7.98
2	Andhra Pradesh	72.47	79.11	-
3	Arunachal Pradesh	1.14	-	13.34
4	Assam	51.29	104.33	13.28
5	Bihar	182.94	-	-
6	Chhattisgarh	-	139.13	.60
7	Goa	-	-	-
8	Gujarat	-	82.06	-
9	Haryana	56.62	3.08	13.18
10	Himachal Pradesh	1.84	25.84	.69
11	Jammu & Kashmir	129.34	233.77	-
12	Jharkhand	11.60	-	41.71
13	Karnataka	-	-	-
14	Kerala	98.43	-	163.82
15	Madhya Pradesh	38.00	115.58	3.19
16	Maharashtra	53.27	219.25	-
17	Manipur	22.40	44.69	-
18	Meghalaya	18.84	21.61	1.44
19	Mizoram	14.32	2.37	5.53
20	Nagaland	22.38	2.85	37.28
21	Odisha	138.90	166.16	41.35
22	Pudducherry	-	9.22	.14
23	Punjab	10.82	80.74	-
24	Rajasthan	32.82	-	97.15
25	Sikkim	.61	15.67	.43
26	Tamilnadu	52.91	76.98	50.79
27	Telangana	-	215.97	1.08
28	Tripura	37.86	-	7.73
29	Uttar Pradesh	71.16	7.65	488.35
30	Uttarakhand	26.21	2.98	56.68
31	West Bengal	58.69	112.48	1.26
	Total	1204.82	1761.52	1046.99

Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2512 due for reply on 03.08.2021

State/UT-wise funds released during the last three years under RSETI is given as under:-

(Rs. in Crores)

S.N.	State/ UT	2018-19	2019-20	2020-21
1	A&N Islands	-	-	-
2	Andhra Pradesh	4.48	1.28	3.92
3	Arunachal Pradesh	-	-	-
4	Assam	3.58	.76	.65
5	Bihar	3.17	4.01	1.03
6	Chhattisgarh	4.67	-	1.47
7	D&N Haveli	-	-	.45
8	Gujarat	4.98	3.28	3.23
9	Haryana	2.89	2.42	-
10	Himachal Pradesh	1.03	-	-
11	J&K	-	-	4.03
12	Jharkhand	3.16	1.80	4.04
13	Karnataka	4.34	2.63	7.23
14	Kerala	1.53	2.16	1.62
15	Lakshadweep	-	-	-
16	Madhya Pradesh	-	12.77	6.00
17	Maharashtra	3.14	2.38	10.75
18	Manipur	-	.21	.08
19	Meghalaya	.27	.21	.10
20	Mizoram	-	-	.20
21	Nagaland	.09	.08	.07
22	Odisha	10.81	2.36	5.81
23	Pondicherry	-	.20	-
24	Punjab	1.70	.64	1.93
25	Rajasthan	2.78	3.69	4.37
26	Sikkim	.07	-	-
27	Tamilnadu	3.09	5.53	5.28
28	Telangana	1.35	1.35	7.95
29	Tripura	.08	.23	.67
30	Uttar Pradesh	-	1.57	8.37
31	Uttarakhand	.73	-	2.98
32	West Bengal	1.15	1.13	1.13
	Total	59.09	50.69	83.37

Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2512 due for reply on 03.08.2021

State/UT-wise funds released during the last three years under PMA Y-G is given as under:-

(Rs. in Crore)

S.N o.	State	2018-19	2019-20	2020-21
		Central Release	Central Release	Central Release
1	ANDHRA PRADESH	186.05	0.00	0.00
2	ARUNACHAL PRADESH	0.00	0.00	0.00
3	ASSAM	244.08	1433.97	1503.43
4	BIHAR	4449.32	4902.97	6683.93
5	CHATTISGARH	2636.95	562.55	307.12
6	GOA		0.00	0.00
7	GUJARAT	682.20	385.56	192.78
8	HARYANA	28.40	34.55	0.00
9	HIMACHAL PRADESH	14.69	0.00	10.62
10	JAMMU & KASHMIR	226.83	67.69	795.86
11	JHARKHAND	1733.52	2442.76	3348.51
12	KARNATAKA	188.22	309.60	0.00
13	KERALA	0.00	0.00	0.00
14	MADHYA PRADESH	4250.43	2291.98	4565.80
15	MAHARASHTRA	1135.53	1815.33	1310.10
16	MANIPUR	4.30	10.30	84.89
17	MEGHALAYA	126.21	22.60	191.08
18	MIZORAM	29.24	0.00	16.16
19	NAGALAND	0.00	0.00	17.40
20	ODISHA	3290.32	2197.33	2821.87
21	PUNJAB	0.00	0.00	49.22
22	RAJASTHAN	2340.13	2933.34	1108.59
23	SIKKIM	0.00	0.65	0.00
24	TAMIL NADU	502.80	487.52	78.62
25	TELANGANA	0.00	0.00	0.00
26	TRIPURA	7.66	229.52	113.62
27	UTTAR PRADESH	2775.86	1145.64	4830.90
28	UTTARAKHAND	95.98	0.00	0.00
29	WEST BENGAL	4372.85	5976.00	8810.54
30	ANDAMAN AND NICOBAR	0.00	0.00	16.88
31	DADRA & NAGAR HAVELI	9.47	55.98	0.00
32	DAMAN & DIU	0.00	0.00	0.00
33	LAKSHADWEEP	0.00	0.00	0.00
34	PUDUCHERRY	0.00	0.00	0.00
Total		29331.06	27305.84	36857.93

Central release: As per ECR

Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2512 due for reply on 03.08.2021

State/UT-wise funds released during the last three years under NSAP is given as under:-

(Rs. in Crore)

Sl. No.	States/UTs	Funds released in 2018-19	Funds released in 2019-20	Funds released in 2020-21
1	Andhra Pradesh	306.64	317.77	309.36
2	Bihar	1146.28	1229.68	1247.84
3	Chhattisgarh	272.82	289.86	157.91
4	Goa	0.00	0.00	0.00
5	Gujarat	173.10	210.80	273.56
6	Haryana	101.14	122.73	46.17
7	Himachal Pradesh	44.64	45.71	47.38
8	J & K	47.64	23.82	24.58
9	Jharkhand	353.53	271.61	289.02
10	Karnataka	521.69	520.47	525.23
11	Kerala	341.98	112.83	288.59
12	Madhya Pradesh	759.64	575.55	706.62
13	Maharashtra	366.12	335.30	341.00
14	Odisha	658.42	661.22	621.70
15	Punjab	32.37	32.86	47.38
16	Rajasthan	305.25	311.41	329.29
17	Tamilnadu	636.11	578.09	327.21
18	Telangana	203.10	105.48	323.68
19	Uttar Pradesh	1054.74	1543.63	1545.74
20	Uttarakhand	85.47	50.56	113.54
21	West Bengal	595.52	855.96	651.71
22	Arunachal Pradesh	12.38	0.00	0.00
23	Assam	237.31	290.88	303.42
24	Manipur	9.88	19.15	31.63
29	Meghalaya	17.82	13.87	20.70
26	Mizoram	9.09	10.53	10.62
27	Nagaland	25.05	20.93	21.31
28	Sikkim	2.61	5.81	9.32
29	Tripura	24.25	67.78	13.88
	Sub Total	8344.56	8624.28	8628.40
Union Territories				
30	A&N Islands	0.00	0.00	1.20
31	Chandigarh	0.00	0.00	0.00
32	D&N Haveli and D&D	0.00	0.00	0.00
33	NCT Delhi	54.59	52.71	29.39
34	Ladakh	0.00	0.00	1.14
35	Lakshadweep	0.00	0.00	0.00
36	Puducherry	9.17	12.73	11.47
	Sub Total	63.76	65.45	43.20
	Others	0.00	0.00	15.00
	GRAND TOTAL	8408.31	8689.73	8686.60

Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2512 due for reply on 03.08.2021

**State/UT-wise funds released during the last three years under SPMRM is given as under:-
(Rs. in Crores)**

S. No	State	2018-2019	2019-20	2020-21
1	A&N Islands	9.00	0.00	0.00
2	Andhra Pradesh	8.10	0.00	24.30
3	Arunachal Pradesh	8.35	4.05	2.70
4	Assam	1.40	20.25	0.00
5	Bihar	17.60	21.60	0.00
6	Chhattisgarh	0.00	27.00	36.00
7	Dadra & Nagar	0.35	0.00	0.00
8	Daman&Diu	5.89	3.11	0.00
9	Delhi	0.00	0.00	0.00
10	Goa	0.35	0.00	0.00
11	Gujarat	28.84	0.00	25.70
12	Haryana	22.30	0.00	17.87
13	Himachal Pradesh	0.00	0.00	4.72
14	J & K	0.00	8.10	0.00
15	Jharkhand	24.30	0.00	0.00
16	Karnataka	15.68	2.27	0.00
17	Kerala	16.20	27.00	0.00
18	Ladakh	0.00	0.00	4.50
19	Lakshadweep	0.00	9.00	0.00
20	Madhya Pradesh	40.50	0.00	33.75
21	Maharashtra	8.20	16.20	6.70
22	Manipur	8.45	12.15	5.40
23	Meghalaya	0.35	8.10	4.73
24	Mizoram	12.15	0.00	17.54
25	Nagaland	0.00	4.05	0.00
26	Odisha	13.50	5.40	10.80
27	Pondicherry	9.35	0.00	0.00
28	Punjab	5.40	16.20	11.70
29	Rajasthan	39.20	0.00	21.60
30	Sikkim	12.15	4.05	5.40
31	Tamil Nadu	16.20	16.20	28.80
32	Telangana	40.50	0.35	40.50
33	Tripura	16.90	12.15	8.10
34	Uttar Pradesh	43.04	72.80	39.45
35	Uttarakhand	8.10	12.15	19.58
36	West Bengal	0.00	0.00	0.00
Total		432.35	302.18	369.84

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No.2512 for reply on 03.08.2021:

The State-wise result of SECC-2011 (rural):

States/UTs	Total Households	Automatically Excluded Households	Automatically Included Households	Deprived Households
JAMMU & KASHMIR	1601606	761875	13791	586345
HIMACHAL PRADESH	1263756	840852	1938	259855
PUNJAB	3269467	2438567	8004	778245
CHANDIGARH	15657	9250	10	3925
UTTARAKHAND	1479742	823330	4726	429888
HARYANA	2969509	1779954	6519	997129
NCT OF DELHI	1051097	881667	1127	89744
RAJASTHAN	10223073	4069999	72091	5165212
UTTAR PRADESH	26015592	12466832	68190	10381355
BIHAR	17829066	4793001	37657	10876054
SIKKIM	88723	39442	235	33480
ARUNACHAL PRADESH	201842	118987	3559	72937
NAGALAND	284310	97323	969	182441
MANIPUR	448163	147003	4963	236653
MIZORAM	111626	44437	512	66499
TRIPURA	697062	165435	33343	401458
MEGHALAYA	485897	151711	1224	327506
ASSAM	5743835	1689138	33451	2892859
WEST BENGAL	15756750	3302481	203209	10056266
JHARKHAND	5044234	1566811	52045	2694061
ODISHA	8677615	1628400	119772	5730372
CHHATTISGARH	4540999	819609	112084	3179327
MADHYA PRADESH	11288946	3301696	396787	6748026
GUJARAT	6920473	3236193	31216	2967972
DAMAN AND DIU	31795	16707	3519	6313
DADRA & NAGAR HAVELI	45352	15780	298	25378
MAHARASHTRA	13841960	5440356	227678	6064157
ANDHRA PRADESH	9344180	3595077	59470	4822104
TELANGANA	5643739	3143322	13543	2136159
KARNATAKA	8048664	4022702	30074	2836539
GOA	220731	185010	135	23816
LAKSHADWEEP	10929	9410	13	1455
KERALA	6319215	4388457	14289	1469167
TAMILNADU	10088119	4657981	38549	4704939
PUDUCHERRY	115249	65854	311	40336
ANDAMAN & NICOBAR ISLANDS	68481	39354	168	15976
Total	179787454	70754003	1595469	87303948